

Central Administrative Tribunal
Principal Bench

OA No. 92/2016
MA No.65/2016
With
CP No. 68/2016

New Delhi this the 3rd day of August, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)

1. Ms. Chetna Yadav, aged 25 years,
D/o Sh. Rajender Yadav,
R/o H.No.136/2, Rithala,
Badli Delhi-110042
2. Anju Xaxa, aged 24 years,
D/o Sh. Kishor Xaxa,
R/o B-52, Ganesh Puri, Shalimar Garden,
Sahibabad, Ghaziabad,
3. Ms. Rubina Islam, aged 28 years,
D/o Mohd. Islam,
R/o House No.40, Anand Gram,
Tahirpur, Shahdara, Delhi-95,
4. Ms. Sangeeta, aged 26 years,
D/o Sh. Gajender Singh,
R/o House No.289, Gali No.19A,
Swatender Nagar Narela, Delhi-40
5. Rekha Chhikara, aged 25 years,
S/o Sh. Raj Singh,
R/o House No.B/05, Begum Pur Thana,
Rohini Sec-22, Delhi-86
6. Ms. Sneh Lata, aged 26 years,
D/o Sh. Kailash Chand,
R/o R2-222A, G-Block, Gali No.9,
Prem Nagar, Najafgarh,
Delhi-110043
7. Mukesh Kumar, aged 27 years,
S/o Sh. Ram Niwas,
R/o VPO Bar Nagar, Tehsil Kotputli,

Distt-Jaipur, Rajasthan
Pin Code-303106

8. Ms. Pooja Rani, aged 25 years,
D/o Sh. Bishan Chand,
R/o House No.73, Village Bhorala,
Uchhe Gali Road Model Town,
Near Azadpur Zabzi Mandi Delhi-33

9. Ms. Nupur, aged 23 years,
D/o Sh. Anil Kumar,
R/o A-31/159B, Puri Street No.2,
Moujpur, Delhi-53

10. Ms. Ekta Mohal aged 26 years
D/o Sh. Ashok Mohal,
R/o A/126E, Ekta Apartment,
Dilshad Colony, Delhi-95

11. Ankit Vats, aged 24 years,
S/o Sh. Dalip,
VPO Junti, Delhi-81

12. Ms. Anjana Xaxa, aged 24 years,
D/o Sh. Kishore Xaxa,
R/o B-52, Ganeshpuri, Shalimar Garden,
Sahibabad, Ghaziabad

13. Ms. Amita Kaushik, aged 25 years,
D/o Sh. Vipin Kaushik,
VPO Siau Chandanpur, Distt. Bijnor,
UP-246725

14. Ms. Poonam, aged 26 years,
D/o Sh. Raj Kumar,
R/o RZ-1A, Sainik Enclave Part-II,
CRPF Jharoda Kalan,
New Delhi-72

15. Ms. Anjali, aged 26 years
D/o Sh. Surender Kumar,
R/o Plot No.465, Mundka,
Delhi-110 041

16. Sonu, aged 24 years,
S/o Sh. Satyavir Singh,
R/o House No.314/2, Block-B,
Tara Nagar, Kakrola More,
New Delhi-78

17. Ms. Himani, aged 30 years,
D/o Sh. Kishan Gopal,
R/o D2-22, Gali No.2, D Block,
Khajuri Khas, Delhi-94
18. Ms. Somwati, aged 26 years,
D/o Sh. Shyam Lal,
R/o House No.114, Kasturba Gram,
Tahirpur, Delhi-95
19. Ms. Shabnam, aged 24 years,
D/o Mohd. Shakir,
R/o B-35, Anand Gram,
Tahirpur, Delhi-95
20. Pawan Kumar Jaimni, aged 23 years,
S/o Sh. J.P. Sharma,
R/o Near Girl School, Parla Road,
Todabhim, Distt. Karoli, Rajasthan
21. Sahil Kumar, aged 26 years,
S/o Sh. Sunil Kumar,
R/o House No.115C, PD Block,
Pitampura, Delhi-34
22. Ms. Ritu Dabas, aged 24 years,
D/o Sh. Shamsher Singh,
R/o House No.68, VPO Kanjhawla,
Delhi-81
23. Sushma Yadav, aged 25 years,
D/o Sh. Hem Raj Yadav,
R/o Rai Khera, Post Bandra,
Tehsil Tijara, Distt. Alwar,
Rajasthan-301411
24. Ms. Ruby, aged 25 years,
D/o Sh. Ravinder Kumar,
R/o Village Khakhari Nagar,
Post Khaira, Najafgarh,
Delhi-43
25. Ms. Dipsy Sharma, aged 23 years,
D/o Sh. Ashok Kumar Sharma,
R/o B-178, Chaudhary Charan Singh Marg,
Paramhans Vihar, Laxmi Garden,
Loni Ghaziabad.
26. Nivesh Kumar Dhama, aged 26 years,

S/o Shri Pal Dhama,
 R/o D-1046-A, Gali No.23,
 Main Gamri Road,
 Bhajanpura, Delhi-53,

27. Himanshu Dhankhar, aged 24 years,
 S/o Sh. Ranbir Singh,
 R/o D-5/6, Telegraph Square,
 Bangla Sahib Road, Dr. Lane,
 Gole Market, Delhi-1,
28. Lalit Mohar, aged 24 years,
 S/o Sh. Shiv Kumar,
 R/o House No.D/11, Street No.20,
 Molar Band Extn. Badarpur,
 New Delhi-44

(Working as Staff Nurse in Swami Dayanand Hospital, (EDMC) Dilshad Garden, Delhi-110 095

- Applicants

(By Advocate: Mrs. Kamlakshi Chauhan)

VERSUS

1. Government of NCT,
 Through its Chief Secretary,
 Delhi Secretariat, Players Building,
 ITO, New Delhi-110 002
2. East Delhi Municipal Corporation,
 Through its Commissioner (MCD)
 Udyog Sadan, Patparganj,
 Delhi
3. East Delhi Municipal Corporation,
 Through its Director of Health Administration ,
 (MCD) Udyog Sadan
4. Medical Superintendent,
 Swami Dayanand Hospital,
 (EDMC) Dilshad Garden,
 Delhi-110 095

- Respondents

(By Advocate: Ms. Sangita Rai)

ORDER (Oral)**Mr. V. Ajay Kumar, Member (J):**

Heard both side. MA for joining together is allowed.

2. When the matter was taken up for hearing, it is submitted by both sides that the subject matter of the OA is squarely covered by the decision of this Tribunal in OA No. 4402/2015 and OA No. 4237/2015 dated 03.02.2016.
3. In the circumstances, the OA as well as CP are disposed of in terms of the orders dated 03.02.2016 in OA Nos. 4402/2015 and 4237/2015. No costs.

**(Dr. B.K. Sinha)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

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